

O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
STARRED QUESTION No. 94
TO BE ANSWERED ON THE 10/02/2023

AGRICULTURE INFRASTRUCTURE FUND

*94#. MS. INDU BALA GOSWAMI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE
be pleased to state:

- (a) whether Government has approved Agriculture Infrastructure Fund (AIF) for farmers for setting up small scale industries in Himachal Pradesh;
- (b) the amount of money proposed to be allocated to Himachal Pradesh for the said infrastructure; and
- (c) the names of the projects approved under the said scheme?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI NARENDRA SINGH TOMAR)

- (a) to (c): A statement is laid on the Table of the House.

STATEMENT IN RESPECT OF PARTS (a) TO (c) OF THE RAJYA SABHA STARRED QUESTION NO. 94 FOR 10TH FEBRUARY, 2023 REGARDING AGRICULTURE INFRASTRUCTURE FUND.

(a): Government of India has approved Agriculture Infrastructure Fund for farmers, agri-entrepreneurs, farmer groups and other agriculture related agencies for setting up of agriculture infrastructures and mobilize investment in agriculture infrastructure. AIF was introduced with a vision to transform the agriculture infrastructure landscape of the country. The Agriculture Infrastructure Fund is a medium - long term debt financing facility for investment in viable projects for post-harvest management infrastructure and community farming assets through interest subvention and credit guarantee support.

Under the scheme, Rs. 1 Lakh Crore will be provided by banks and financial institutions as loans with interest subvention of 3% per annum and credit guarantee coverage under CGTMSE for loans up to Rs. 2 Crores. Further, each entity is eligible to get the benefit of the scheme for up to 25 projects located in different LGD codes.

Eligible beneficiaries include Farmers, Agri-entrepreneurs, Start-ups, Primary Agricultural Credit Societies (PACS), Marketing Cooperative Societies, Farmer Producers Organizations(FPOs), Self Help Group (SHG), Joint Liability Groups (JLG), Multipurpose Cooperative Societies, Central/State agency or Local Body sponsored Public Private Partnership Projects, State Agencies, Agricultural Produce Market Committees (Mandis), National & State Federations of Cooperatives, Federations of FPOs (Farmer Produce Organizations) and Federations of Self Help Groups (SHGs).

Eligible Projects

The scheme will facilitate setting up and modernization of key elements of the value chain including

(A) Post Harvest Management Projects like:

Supply chain services including e-marketing platforms, Warehouses, Silos, Pack houses, Assaying units, sorting & grading units, Cold chains, Logistics facilities, Primary processing centers, Ripening Chambers

(B) Viable projects for building community farming assets including –

- (i) Organic inputs production
- (ii) Bio stimulant production units
- (iii) Infrastructure for smart and precision agriculture.

(I) For individual beneficiaries as well as Farmers 'Communities such as FPOs, PACS, SHGs, JLGs, Cooperatives, National and State Level Federation of Co-operatives, FPOs federations, Federations of SHGs, National and State Level Agencies etc.

a. Farm/Harvest Automation

b. Purchase of drones, putting up specialized sensors on field, blockchain and AI in agriculture etc.

c. Remote sensing and Internet of Things (IOT) such as automatic weather station, Farm advisory services through GIS applications

(II) Only for FPOs, PACS, SHGs, JLGs, Cooperatives, National and State Level Federation of Co-operatives, FPOs federations, Federations of SHGs, National and State Level Agencies etc. as they qualify as community farming assets.

1. Hydroponic Farming

2. Mushroom farming

3. Vertical farming

4. Aeroponic farming

5. Poly house/ Greenhouse

(iv) Projects identified for providing supply chain infrastructure for clusters of crops including export clusters.

(v) Projects promoted by Central/State/Local Governments or their agencies under PPP for building community farming assets or post-harvest management projects.

(b): Out of the total fund of Rs. 1 lakh crores under AIF, tentative allocation for the State of Himachal Pradesh is Rs. 925 crores, which will be disbursed in the form of loan to eligible borrowers through lending institutions.

(c): As on 03rd February 2023, the details of projects sanctioned in the state of Himachal Pradesh are given in the tables below.

1. District wise sanctioned applications in Himachal Pradesh.

(Amount in Rs. Crores)

S.N	District	Total	
		Nos.	Amount
1	Shimla	30	9.3
2	Solan	10	6.7
3	Sirmaur	13	6.0
4	Kangra	9	4.7
5	Mandi	3	3.2
6	Una	5	3.2
7	Bilaspur	7	2.7
8	Hamirpur	4	2.2
9	Kullu	12	1.4
10	Chamba	3	1.1
11	Kinnaur	3	0.9
	Grand Total	99	41

Data includes inprinciple sanction by NABARD.

2. Beneficiary Type wise sanctioned applications.

(Amount in Rs. Crores)

S.N	Beneficiary Type	No.	Amount
1	Agri-Entrepreneur	30	22.60
2	Farmer	44	10.24
3	Primary Agricultural Cooperative Society	20	6.08
4	Multipurpose Cooperative Society	2	0.45
5	Start-up	2	1.75
6	Farmer Producers Organization	1	0.12
	Grand Total	99	41

Data includes inprinciple sanction by NABARD.

3. Infrastructure type wise sanctioned applications in Himachal Pradesh.

(Amount in Rs. Crores)

S.N	District	Total	
		Nos.	Amount
1	Cold Stores and Cold Chain	12	13.0
2	Primary processing Centre	9	7.8
3	Warehouse	11	5.4
4	Sorting & Grading Unit	30	2.9
5	Infrastructure for smart and precision agriculture	4	1.5
6	Packaging units	7	1.3
7	Organic inputs production	2	0.8
8	Composite Project - Packaging units	1	0.7
9	Bio stimulant production units	1	0.6
10	Custom Hiring Centre	3	0.2
11	Others	19	6.9
	Total	99	41

Data includes inprinciple sanction by NABARD.
